

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 10243 of 2015- DB

[(Arising out of OIO-SUR-EXCUS-001-COM-054-14-15 dated 28/10/2014 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I)]

Varun Aggarwal

.....Appellant

Prop Of M/s, Varun B Corporation, Plot No. 24,
Sai Leela Industrial Estate, Behind Old Petrol Pump, Udhna,
Surat, Gujarat

VERSUS

C.C.E. & S.T.-Surat-i

.....Respondent

New Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001

APPEARANCE:

Shri Anish Goyal, Chartered Accountant for the Appellant
Shri Rajesh Nathan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.11.2023
DATE OF DECISION: 10.01.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10237 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**